

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1905
TO BE ANSWERED ON 11TH MARCH, 2025

PM-KISAN SCHEME IMPLEMENTATION ISSUES

1905. DR. RANI SRIKUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of total funds disbursed under the PM-Kisan Scheme since its inception, year wise, along with number of beneficiaries covered;
- (b) whether the Government is aware that approximately 35% of applications under the scheme were found to be ineligible as per the findings of the Comptroller and Auditor General (CAG) report and if so, the details thereof;
- (c) the details of the total amount of funds recovered from ineligible beneficiaries, year-wise, and the percentage of the recovery achieved against the disbursed funds;
- (d) whether the Government has any plans to address the exclusion of landless farmers (approximately 5.37 crore families) and tenant farmers (approximately 2.4 crore individuals) from the scheme and if so, the details thereof; and
- (e) the steps taken by the Government to address systemic issues such as incomplete land records, incorrect Aadhaar-bank linkages and non-transfer of land titles that hinder effective implementation of the scheme?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.68 lakh Cr. through 19 installments since inception. Instalment-wise details is annexed.

Benefits of the scheme are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. The scheme initially started on a trust-based system, where beneficiaries were registered by the states on self-certification basis. Initially, Aadhaar seeding was also relaxed for some of the States. Later on, to address this, several technological interventions were introduced, including integration with PFMS, UIDAI, and the Income Tax Department. Further, land seeding was made mandatory along with Aadhaar based payment and e-KYC. The benefits of the farmers, who did not complete these mandatory criteria, were stopped. As and when these farmers complete their mandatory requirements, they will receive the benefits of the scheme along with their due installments, if any.

States/UTs are mandated to recover any amount transferred to ineligible farmers marked due to higher income groups such as income tax payees, employees of PSUs, State/Central Govt., Constitutional post holders etc. An amount of Rs. 416 Cr. has been recovered from the ineligible beneficiaries so far across the country.

(d): At present, there is no such proposal under consideration.

(e): The land records are maintained by the respective State/UT Governments. As per operational guidelines of the scheme, the farmer should have cultivable land on or before 01/02/2019 in his/her name as per land records of concerned State/UT. However, this date is not applicable when transfer of ownership of cultivable land takes place on account of succession due to death. Further, the farmers are notified if and when any of their transaction of benefit transfer fails along with the reason of failure. Further, on the advice of the Government of India, concerned banks including India Post Payments Bank contact farmers to resolve the Aadhaar seeding issues.

Annexure**Installment-wise details of beneficiaries and amount released under PM-Kisan Scheme**

Instalment No.	Instalment period	Number of beneficiaries	Disbursed amount (In Cr.)
1	December, 2018 - March, 2019	3,16,21,382	6,324.28
2	April, 2019 - July, 2019	6,00,34,808	13,272.00
3	August, 2019 - November, 2019	7,65,99,962	17,526.92
4	December, 2019 - March, 2020	8,20,91,433	17,942.95
5	April, 2020 - July, 2020	9,26,93,902	20,989.46
6	August, 2020 - November, 2020	9,72,27,173	20,476.24
7	December, 2020 - March, 2021	9,84,75,226	20,474.95
8	April, 2021 - July, 2021	9,99,15,224	22,415.06
9	August, 2021- November, 2021	10,34,45,600	22,395.43
10	December, 2021- March, 2022	10,41,67,787	22,343.30
11	April, 2022 - July, 2022	10,48,43,465	22,617.98
12	August, 2022 - November, 2022	8,57,37,576	18,041.35
13	December, 2022 - March, 2023	8,12,37,172	17,650.07
14	April, 2023 - July, 2023	8,56,78,805	19,203.74
15	August, 2023 - November, 2023	8,12,16,535	19,596.74
16	December, 2023 - March, 2024	9,04,30,715	23,088.88
17	April, 2024 - July, 2024	9,38,01,342	21,056.75
18	August, 2024 - November, 2024	9,59,26,746	20,665.51
19	December, 2024 - March, 2025	9,88,42,900	22,270.45
